

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal no.180 of 2012 & IA 319 of 2012 and  
Appeal no.181 of 2012 & IA-317 of 2012, IA-320 of 2012 and IA-4/2013**

**Dated: 13<sup>th</sup> May, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Appeal no.180 of 2012 & IA 319 of 2012**

**Shell India Markets Pvt. Ltd. .... Appellant (s)**

**Versus**

**Indian Oil Corporation Ltd. & Ors. ... Respondent (s)**

Counsel for the Appellant (s): Mr. Jay Savla, Adv. with  
Ms. Renuka sahu, Adv. and  
Mr. Prabhat Chaurasia , Adv.

Counsel for the Respondent(s): Mr. Abhinav Vashisht, Sr.Adv.,  
Mr.Rajat Navet, Adv. and  
Ms. Prachi V. Sharma for R-1, 2 and 3  
Mr. Udayaditya Banerjee, Adv.,  
Mr. Vipin Nair, Adv., and  
Mr. P.B. Suresh for R-4 / ONGC  
Mr.Prashant Bezboruah for R-6,  
Mr. Rakesh Dewan for R-6,

**Appeal no.181 of 2012 & IA-317 of 2012, IA-320 of 2012 and IA-4/2013**

**Reliance Industries Ltd. & Ors. .... Appellant (s)**

**Versus**

**Indian Oil Corporation Ltd. & Ors. ... Respondent (s)**

Counsel for the Appellant (s): None

Counsel for the Respondent(s): Mr. Abhinav Vashisht, Sr.Adv.,  
Mr.Rajat Navet, Adv. and  
Ms. Prachi V. Sharma for R-1, 2 and 3

Mr. Udayaditya Banerjee, Adv.,  
Mr. Vipin Nair, Adv., and  
Mr. P.B. Suresh for R-4 / ONGC  
Mr. Prashant Bezboruah for R-6,  
Mr. Rakesh Dewan for R-6,  
Mr. Jay Savla, Adv. with  
Ms. Renuka sahu, Adv. and  
Mr. Prabhat Chaurasia , Adv. for R-7

**ORDER**

Post the matter on **30.05.2013 at 2.30 P.M.** for making further submissions in both the Appeals.

**(Nayan Mani Borah)**  
**Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

pr/rt